Annexure-7

Name of the Corporate Debtor:R.S.H. Agro Products LimitedDate of commencement of CIRP :23.11.2021List of creditors as on :23.11.2021

## List of operational creditors (Government dues)

											unt in Rs.)
Details of claimant		Details of claim		Details of claim admitted				Amount	Amount of	Amount of	Remarks,
		received						of any	claims	claims not	if any
							claim	Mutual	under	admitted	
. Department Government Date of Amount								dues,	verification		
Government								that may			
	receipt	claimed		of claim		-		be set			
			admitted		party			off			
						-					
						applicable					
NII	0	0	0	0	0	0	0	0	0	0	
	Ŭ	0	0			Ŭ	0	0	0	•	
		nt Government Date of receipt	nt Government Date of Amount claimed	nt Government Date of Amount Amount receipt claimed of claim admitted	nt Government Date of Amount Amount Nature of claim admitted	nt Government Date of Amount Amount Nature Whether receipt claimed of claim admitted party	nt Government Date of Amount Claimed of claim admitted of claim party share in COC, if applicable	nt Government Date of received Amount Amount of claim of claim of claim admitted of claim admitted party share in COC, if applicable	Image: received received contingent of any Claim   nt Government Date of receipt Amount Amount of claim Nature of claim Whether related of claim % of voting share in COC, if applicable be set off	receivedcontingent claimof any Mutual underntGovernmentDate of receiptAmount claimedNature of claim admittedWhether related party% of voting share in COC, if applicable% of that may be set off% of that may be set off	receivedcontingent claimof any Mutual dues, that may be set offclaims under underclaims not admittedntGovernment receiptDate of claimedAmount of claim of claim admittedNature of claim of claim of claim partyWhether related party% of voting share in COC, if applicableof any Mutual dues, that may be set offclaims not admitted